

Training Centres for Family Welfare Workers.

(iii) Provision of accommodation for Family Planning Clinics in rural areas should be met from the grant allotted for the building of Primary Health Centres.

(iv) The Board did not consider necessary to allow vasectomy operations at the Family Planning Training and Research Centre, Bombay and to give financial assistance in the shape of honoraria to private medical practitioners who perform sterilization operations.

The Board recommended that sterilization operations should be voluntary with the consent of both husband and wife, depending on the merits of each case and be performed by trained Surgeons in Hospitals and Institutions where such facilities exist and not in Family Planning Clinics.

REQUEST FROM BOMBAY FOR FIXATION OF MINIMUM PRICES FOR COARSE GRAINS

*18. SHRI DEOKINANDAN NARAYAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Government of Bombay have requested the Government of India to fix the minimum prices of coarse grains, such as *jowar* and *bajra*, as their rates are going down in the market; and

(b) if so, what decision has been taken by Government in the matter?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN):

(a) and (b). The Bombay Government suggested on 15th February that the question of fixing a minimum price for *jowar* should be considered but soon after the prices started rising and it was not considered necessary to notify a minimum price.

RURAL INDUSTRIAL ESTATES

*19. SHRI M. P. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:

(a) the location of the Rural Industrial Estates for Community Development Blocks in each State; and

(b) the number of such Estates which are proposed to be opened during the year 1958-59?

THE MINISTER OF COMMUNITY DEVELOPMENT (SHRI S. K. DEY):

(a) A Statement containing the requisite information is laid on the Table of the House.

(b) No further programme has yet been sanctioned.

STATEMENT

Statewise location of the Rural Industrial Estates in Community Development Blocks sanctioned during 1957-58.

State	Location
1. Andhra Pradesh	Nandyal
2. Assam	Dekiajuli
3. Bihar	Biharshariff
4. Bombay	(i) Amravati (ii) Karad.
5. Jammu and Kashmir	Anantnag Shangas Block
6. Madhya Pradesh	Sohawal
7. Madras	Marthandam
8. Orissa	Kendrapara Block
9. Punjab	Sonepat
10. Mysore	Ramanagram Block
11. Rajasthan	Makhapura (Pisangan).
12. Kerala	Kuthanad Block
13. Uttar Pradesh	(i) Varanassi (ii) Luni
14. West Bengal	Burdwan Block
15. Delhi	Shamspur Alipur Block
16. Himachal Pradesh	Solan (Kunihar Block)
17. Manipur	Not yet selected
18. Tripura	Arundhutinagar

In addition to the above, 9 Industrial Estates for the following Pilot Projects (Cottage and Small Scale Industries) have been sanctioned.

State	Location
1. Andhra Pradesh	Samalkot
2. Bombay	Kolhapur
3. Madras	Erode
4. West Bengal	Baruipur
5. Kerala	Trivandrum
6. Madhya Pradesh	Bhopal
7. Uttar Pradesh	Deoband
8. Punjab	(i) Malerkotla (ii) Batala